

SPECIAL BENCH

ITEM NO. 107

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.37/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	SEVEN STAR STEEL LTD V/S BRIJBIHARI METALLICS PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Debaleena Ganguly, Adv.

: For the Operational Creditor

Sh. Shubham Gupta, proxy for Sh. Nagendra Kumar Srivastava, Adv.

: For the Corporate Debtor

ORDER

Ld. Proxy counsel appeared on behalf of Sh. Nagendra Kumar Srivastava, Advocate for the Respondent/ Corporate Debtor states that the original counsel could not appear today due to some personal difficulty.

Let the matter be adjourned to 23rd March, 2023 as a last opportunity.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Kavya Prakash Srivastava
(Stenographer)*